

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. CA/246/2023 in C.P.(CAA)/130(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

NAME OF THE PARTIES:- Narang Propco Private Limited

Section: 230-232 of Companies Act, 2013

ORDER

C.P.(CAA) 130(MB)2023:- Sr. Counsel, Gaurav Joshi a/w Bhalchaudra Palav and Aniket Dighe appeared for the Applicant and Ms. Aparna Mudiam, Deputy Director appeared on behalf of the RD (WR) through VC. Heard, Counsel for the Applicant for a considerable time and

Reserved for Orders.

CA 246 of 2023:- This Application is filed for urgent hearing of C.P.(CAA) 130(MB)2023. Since the said Company Petition is heard and reserved for order the present CA becomes infructuous. Accordingly, **CA 246 of 2023** is **disposed of** having become **infructuous**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)